

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 11.02.2025

**ORDER NO. 30 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 161 of 2024 for **CESTAT, Allahabad** on **17.02.2025** to **21.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from <b>17.02.2025</b> to <b>21.02.2025</b>	Mr. P. Anjani Kumar, Hon'ble Member(Technical)	For sitting in Single Member Bench/DB

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar,  
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Deputy Registrar